

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sandhya Prakash Limited Date of Commencement of Liquidation: 04-10-2019; List of Stakeholders as on Date: 13-06-2022; Name of IP: Mr. Devendra Jain; Process Number: 1; Last 5 digit of registration number: 10484

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		7975632.00						NA
3	Secured financial creditors	2	2536421090	2	2536421090				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	4	1065256494	4	1043273119		21983375		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	103	29484119					29484119	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	190682008	4	186348956		110728	4222324	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	197165090.7	27	104599058.2		92566033		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>144</b>	<b>4026984433.7</b>	<b>37</b>	<b>3870642223.2</b>	<b>0</b>	<b>114660136</b>	<b>33706443</b>	